

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2925
ANSWERED ON:30.07.2014
STILT PARKING
Venugopal Dr. Ponnusamy

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to end the mandatory requirement of having stilt parking in residential apartment of two units built on plots ranging from 100 to 500 sq.m.;
- (b) if so, the details thereof;
- (c) Whether the Government has also proposed to waive off this requirement for apartments built on upto 1000 sq.m. plots if only four units are built on the plot; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU)

(a) to (d): Urban Planning/Development is a state subject. Ministry of Urban Development has, issued Urban Development Plan Formulation and Implementation Guidelines for guidance in the matter. It is for the concerned ULBs/State Governments to take decisions on such matters based on the Master Plans/Development Plans formulated under relevant State Acts. Ministry of Urban

Development, however, proposes to consider incorporating the following recommendations appropriately in the Master Plan of Delhi – 2021:-

- i) Stilt floor for parking need not be provided in plot sizes up to 100 sqm.
- ii) For plot sizes from 100sqm upto 500 sqm, stilt floor shall be mandatory to be used for parking of vehicles for more than 2 dwelling units.
- iii) For plot sizes of 500sqm and up to 1000sqm, stilt floor shall be mandatory where the number of dwelling units is more than 4.
- iv) In respect of plotted development up to 100sqm, the local body concerned may identify suitable site/sites for construction of multi storied car parks catering to the requirement of parking.
- v) Parking lots may be developed under recreational areas subject to requisite clearance from the Department of Environment, Government of National Capital Territory of Delhi (GNCTD) and using appropriate design and technology options to ensure that rainwater is harvested optimally and used for recharging groundwater aquifers.